

THE HIGH COURT OF KERALA

REC-2/15183/09

Kochi: 682 031,
Dated: 18-7-2009.

NOTIFICATION

Applications are invited from qualified Indian citizens for appointment to the post of Electrician-cum-Plumber in the High Court of Kerala. Applications should be submitted in the prescribed format appended to this notification. Applications should be neatly typed or printed on good quality A4 size paper. The format of application has also been published on the notice board of the High Court and in the website highcourtofkerala.nic.in

1. Recruitment No. 2/2009

2. Name of post: ELECTRICIAN-CUM-PLUMBER

3. Scale of pay: Rs. 5250-8390

4. Number of vacancies : 1 (ONE). Vacancies that may arise till the expiry of the period of validity of the ranked list shall also be filled from the list.

The Ranked List prepared pursuant to this notification shall remain in force for a minimum period of two years from the date on which it is brought into force and shall continue to remain in force till the publication of a fresh list or till the expiry of three years, whichever is earlier.

5. Method of appointment : Direct recruitment.

6. Age limit : Should have completed 18 years of age and should not have completed 35 years of age as on 01.01.2009.

Upper age limit shall be 40 years for candidates belonging to Scheduled Castes or Scheduled Tribes, and 38 years for those belonging to Other Backward Classes.

A candidate who is an Ex-serviceman or Ex-general Reserve Engineer Force person or a disembodied Territorial Army person, in reckoning the age for his eligibility for appointment, can exclude the period of his service in the defence forces or in the General Reserve Engineer force or in the Territorial Army, as the case may be, and the period of unemployment on discharge up to a maximum of five years, provided he has not completed the age of 50 years.

7. Qualification : 1. S.S.L.C. or equivalent. 2. National Trade Certificate in the trades of Electrician or Wireman. 3. Licence in Plumbing.

Note:- Physically Handicapped persons and women are not eligible to apply for the post.

8. Application fee: Rs. 100/- SC/ST candidates are exempted from payment of fees.

The fees should be remitted by way of Demand Draft drawn from any of the Nationalised Banks in favour of "The Registrar General, High Court of Kerala" payable at Ernakulam. The candidates should write their name and address on the reverse of the Demand Draft and send it along with the application. Fees once paid will not, in any case, be refunded.

Appointment from the Ranked List shall be made in accordance with rules of reservation prescribed in Rules 14 to 17 of Part II of the Kerala State and Subordinate Services Rules, 1958 and in accordance with the rules made for the purpose from time to time.

No certificates or enclosures other than the Demand Draft should be sent along with the application. Documents to prove qualification, community, age, claim for exemption from payment of application fees etc. should be produced as and when called for.

The envelope containing the application shall be superscribed "Application for the post of Electrician-cum-Plumber" and sent to "THE REGISTRAR GENERAL, HIGH COURT OF KERALA, ERNAKULAM, KOCHI – 682 031".

Last date for receipt of applications: 31.08.2009

APPLICATIONS WHICH DO NOT COMPLY WITH THE INSTRUCTIONS AND THOSE WHICH ARE RECEIVED AFTER THE LAST DATE PRESCRIBED SHALL BE SUMMARILY REJECTED.

(By Order)

D. SREEVALLABHAN
REGISTRAR GENERAL